


# HIGH COURT OF CHHATTISGARH: BILASPUR

## ENDORSEMENT

Endt. No. 755/Confdl. /2022  
I-8-2/2002(Part-XIII)

Bilaspur, dated 15/03/2022

Copy of Office Memorandum F.No. A-12011/02/2020-HR dated 24.02.2022 of Deputy Director (HR), Competition Commission of India, New Delhi regarding filling-up of various posts in the Competition Commission of India, New Delhi on deputation basis is enclosed herewith for information of the candidates concerned.

  
(Sanjay Kumar Jaiswal)  
Registrar General

Encl: As above



आजादी का  
अमृत महोत्सव

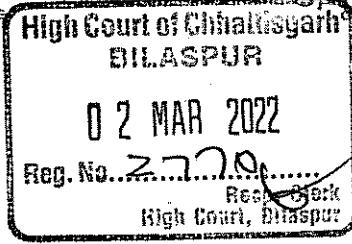


Fair Competition  
For Greater Good

भारतीय प्रतिस्पर्धा आयोग

COMPETITION COMMISSION OF INDIA

9<sup>th</sup> Floor, Office Block - 1,  
Kidwai Nagar (East), New Delhi - 110023,  
Ph. : +91-11-24664100, Fax : +91-11-20815022



F. No. A-12011/02/2020-HR

Dated: 24<sup>th</sup> February, 2022

**OFFICE MEMORANDUM**

**Sub: Filling up of posts in the Competition Commission of India on deputation basis.**

The Competition Commission of India invites applications for filling up of various posts as mentioned below on deputation on foreign service terms basis. The details of the posts along with eligibility criteria, educational qualification/experience etc. required for each category of the post, together with the period of initial deputation are given in the enclosed Annexures I & II.

S.N	Name of posts	No. of posts @	Pay Level (7 <sup>th</sup> CPC)
<b>A</b>	<b>Professional Staff:</b>		
1	Adviser (FA)	01	Level 14 (Rs.144200-218200)
2	Director (Law)	01	Level 13A (Rs.131100-216600)
3	Jt. Director (Eco.)/(Law)	02	Level 13 (Rs.123100-215900)
4	Dy. Director (Eco.)	02	Level 12 (Rs.78800-209200)
<b>B</b>	<b>Support Staff:</b>		
1	Joint Director (F&A)	01	Level 13 (Rs.123100-215900)
2	Dy. Director (IT)	01	Level 12 (Rs.78800-209200)
3	Asstt. Director (CS)	02	Level 11 (Rs.67700-208700)
4	Private Secretary	03	Level 7 (Rs.44900-142400)

@ The vacancies are liable to change without notice.

2. Applicants must be employees of Central or State Governments, Governments Companies or Autonomous Bodies or Regulatory Authorities or Universities or Academic or Research or Judicial Institutions etc. of Central/State Governments.

3. The appointment will be made on deputation on foreign service terms basis initially for a period of three years, which can be extended for a period not exceeding seven years, and will be governed by the instructions issued by DOPT vide OM No.6/8/2009-Estt.(Pay II) dated 17.06.2010, as amended from time to time, as well as by GoI Notification No. GSR 670 (E) dated 14.09.2009, as amended from time to time, regarding conditions of service of Officers and other employees of CCI. The maximum age limit for appointment on deputation basis, except for the post of Adviser (FA), shall be not exceeding 56 years as on the closing date of receipt of applications by CCI. In respect of the post of Adviser (FA), the maximum age limit shall be not exceeding 58 years as on the closing date of receipt of applications by CCI. The Commission reserves the right not to fill up any or all the above vacancies.

AR(E)

R.G.  
02.03.22

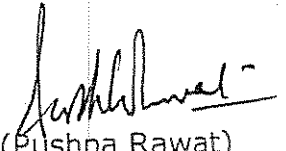
4. Apart from basic pay, the posts carry DA, HRA and Transport Allowance etc. as per the rates applicable to the Central Government employees from time to time. The fixation of pay/deputation (duty) allowance shall be governed by instructions issued by DOP&T from time to time. Medical reimbursement is admissible as per the CCI service rules. This is in lieu of CGHS benefits which are not admissible to the employees of CCI. The CCI is an eligible office for allotment/retention of Govt. accommodation from General Pool.

5. The application in the prescribed pro-forma (**Annexure-III**), together with all necessary documents i.e. cadre clearance, vigilance clearance, copies of APARs etc. and 'Certificate from the Employer' may be sent to the undersigned, through proper channel, latest by **25<sup>th</sup> April, 2022**.

6. It is clarified that any form of conditional forwarding from the employer or applications received without the prescribed documents and 'Certificate of Employer' will be rejected.

7. The applicants must ensure that their application should reach CCI through proper channel by the last date prescribed for receipt of applications. However, they may also send an **advance copy** of the application to CCI well before the last date prescribed and ensure forwarding of their application through proper channel promptly.

8. This may kindly be given wide publicity.

  
(Pushpa Rawat)  
Deputy Director (HR)

Encl: As above

To

1. The Secretary, Ministry of Corporate Affairs, 5<sup>th</sup> Floor, A-Wing, Shastri Bhawan, New Delhi-110001.
2. The Director (CS), Deptt. of Personnel & Training, Lok Nayak Bhawan, Khan Market, New Delhi-110003 with the request to get this O.M. placed on the DOPT website.
3. All the Ministries/Departments/Organizations of the Government of India/ Universities/ Research Institutions / High Courts / Supreme Court / Autonomous/ Statutory Bodies, etc. as per list.

## Qualification for Deputation – Professional Staff

Sl. No	Name of Post & Stream, Pay scale/Pay level	Qualification Requirements	No. of Posts/ (Period of deputation)
1	Adviser (Financial Analysis) Level 14 (i.e. Rs.144200-218200), [Pre-revised pay scale of Pay Band-4 + Grade Pay Rs.10000]	<b>Essential:</b> Officers from the All India Services or Central Civil Services Group 'A' or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research Institutions etc. with a Master's Degree in Commerce or Master's Degree in Business Administration (Finance) or Chartered Accountant or Company Secretary or Cost and Works Accountant and working in analogous post or grade or four years experience in the grade pay of Rs.8900 or eight years in the grade pay of Rs.8700 on regular basis and should have at least ten years experience in the relevant field. <b>Desirable:</b> Experience in Financial Analysis related to competition issues.	01  (02 years in the first instance)
2	Director (Law) Level 13 A (i.e. Rs.131100-216600) [Pre-revised scale: PB4+ GP Rs.8900]	<b>Essential:</b> Officers of the All India Services /Central Civil Services Group 'A' or Indian Law Service or Indian Company Law Service or Autonomous Organisations or Regulatory Authorities or Universities or Academic or Research or Judicial Institutions having Bachelor's Degree in Law from a recognised university and working in analogous post or grade or four years experience in the grade pay of Rs.8700 or ten years in the grade pay of Rs.7600 or equivalent. <b>Desirable:</b> Experience in Competition Law.	01  (03 years in the first instance)
3	Joint Director (Economics) Level 13 (i.e. Rs.123100-215900) [Pre-revised scale: PB4+ GP Rs.8700]	<b>Essential:</b> Officers of the All India Services or Central Civil Services Group 'A' or Indian Economic Service/Indian Statistical Service/ Autonomous Organisations or Regulatory Authorities/ Universities/Academic/Research Institutions etc. with Master's Degree in Economics/ Statistics and working in analogous posts/grade or six years in the grade pay of Rs.7600 or ten years in the grade pay of Rs.6600 or equivalent. <b>Desirable:</b> Experience in Competition Economics.	01  (03 years in the first instance)
4	Joint Director (Law) Level 13 (i.e. Rs.123100-215900) [Pre-revised scale: PB4+ GP Rs.8700]	<b>Essential:</b> Officers of the All India Services/Central Civil Services Group 'A' Indian Law Service/ Indian Company Law Service/ Autonomous (Central /State Government) Organisations/ Regulatory Authorities/Universities/ Academic / Research/ Judicial Institutions etc. having Degree in Law from a recognised university and working in analogous post or grade or six years in the grade pay of Rs.7600 or ten years in the grade pay of Rs.6600 or equivalent. <b>Desirable:</b> Experience in Competition Law.	01  (03 years in the first instance)

5	<b>Deputy Director (Economics)</b> <b>Level 12</b> <b>(i.e. Rs.78800- 209200)</b> [Pre-revised scale: PB 3+ GP Rs.7600]	<b><u>Essential:</u></b> Officers from the All India Services / Central Civil Services Group 'A'/ Indian Economics Service/ Indian Statistical Service/ Autonomous Organisations/ Regulatory Authorities/ Universities/ Academic/ Research Institutions etc. with a Master's Degree in Economics/Statistics and working in analogous post / grade or five years service in the grade pay of Rs.6600 or equivalent.  <b><u>Desirable:</u></b> Experience in Competition Law.	<b>02</b>  <b>(03 years in the first instance)</b>
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## Qualification for Deputation -Support Staff

Sl. No	Name of Post & Stream, Pay scale/Pay level	Qualification Requirements	No. of Posts/ (Period of deputation)
1.	Joint Director (Finance And Accounts)  Level 13 (i.e. Rs.123100-215900)  [Pre-revised scale PB-4 + GP Rs.8700]	<b>Essential:</b> Officers of All India Services/Central Civil Services Group 'A'/ Indian Audit and Accounts Service/ Indian Civil Account Service/ Indian Posts and Telegraphs Accounts Service/ Indian Defence Accounts Service/ Indian Railway Accounts Service working in analogous post/grade or five years experience in the grade pay of Rs.7600 or ten years in the grade pay of Rs.6600 or equivalent with minimum total experience of seven years in Public Finance/Public Budgeting/Expenditure Control.  <b>Desirable:</b> Master's Degree in Commerce / Master's Degree in Business Administration (Finance)/ Chartered Accountant / Company Secretary / Cost Accountant.	01  (1 year)
2	Deputy Director (Information Technology)  Level 12 (i.e. Rs.78800-209200)  [Pre-revised scale: PB 3+ GP Rs.7600]	<b>Essential:</b> An Information Technology Professional working in National Informatics Centre or any other Government Organization with Bachelor's Degree in Computer Science or Computer Applications or equivalent or Master's Degree in Computer Science or Computer Applications or equivalent with five years' experience in the grade pay of Rs.6600 or equivalent.	01  (3 years)
3	Assistant Director (Corporate Services)  Level 11 (i.e. Rs.67700-208700)  [Pre-revised scale: PB-3+ GP Rs.6600]	<b>Essential:</b> Officers having Bachelor's Degree or equivalent in any discipline from a recognised university and working in analogous post / grade or five years experience in the grade pay of Rs.5400 or six years in the grade pay of Rs.4800 or Seven years in the grade pay of Rs.4600 or ten years in the grade pay of Rs.4200 or equivalent in the relevant field (Establishment / Personnel Management / Secretarial Practices / Administration).  <b>Desirable:</b> Higher qualification and experience will be given preference.	02  (1 year)
4	Private Secretary  Level 7 (i.e. Rs.44900-142400)  [Pre-revised scale: PB2 + GP Rs.4600]	<b>Essential:</b> Officers holding the post of Stenographer under the Central Government or State Government or Public Sector Undertaking or Autonomous Organisation or Regulatory Body and:  (i) holding analogous posts on regular basis in the parent cadre or department; or  (ii) Stenographers Grade-I in the Pay Band 2 (Rs.9300-34800) with grade Pay of Rs.4200 with five years regular service in the grade.	03  (03 years in the first instance)

FORMAT OF APPLICATION

Copy of passport  
size photograph  
to be pasted here

1.	Name in Full (IN BLOCK LETTERS)					
2.	Post Applied For (Separate applications may be submitted for separate posts)					
3.	Date of Birth (DD/MM/YYYY)					
4.	Date of superannuation (DD/MM/YYYY)					
5.	Service to which you belong					
6.	Status of your present employer (Pl. specify whether Central Govt./State Govt./Autonomous/Statutory Body/ PSU/ University/Judicial Institution/others)					
7.	Initial date of appointment in Govt. service					
8.	Office address with Telephone No. & email					
9.	Residential Address with Telephone No. & email					
10.	Present post held, along with Pay Level and present Basic Pay/ Pay Scale/Pay Band and Grade Pay of the post held					
11.	Educational Qualification (Matric onwards):					
	Exam Passed	Name of University / Institute / Board	Year of Passing	Duration of Course	Subjects	Percentage of Marks (Mention Distinction, if any)

12.	Please state clearly whether in the light of entries made below, you met the requisite Essential Educational and other qualifications required for the post are satisfied (If any qualification has been treated as equivalent to the one prescribed in the rule, state the authority for the same)						
<b>Qualification/Experience required</b>				<b>Qualification/Experience possessed by</b>			
<b>Essential:</b>				<b>Essential:</b>			
A) Qualification				A) Qualification			
B) Experience				B) Experience			
<b>Desirable</b>				<b>Desirable</b>			
A) Qualification				A) Qualification			
B) Experience				B) Experience			
13.	Details of employment in chronological order) If needed, enclose a separate sheet duly authenticated by your signature in the format given below):						
	Name of Office/ Instt./ Organisation	Post Held (Designation)	Period of service		Nature of Appointment (Regular/ Ad-hoc/ Deputation)	Scale of Pay i.e. Pay Level/ Pay Band and Grade Pay#	Nature of Duties
			From	To			
14.	Details of experience in chronological order, if any, of handling investigation/ 'enforcement' of any economic/regulatory law dealing with regulation/investigation and experience in Competition Law/Matters (Mention the name of the Economic Laws etc. & specify number of years of such experience):						
15.	Nature of present employment i.e. Permanent / Ad-hoc / Temporary)						
16.	In case the present employment is held on deputation, please state:						
	a) The date of initial appointment.						
	b) Period of appointment with address						
	c) Name of the parent office /organisation.						



17.	Details of training undergone:	
18.	Details of proficiency in computer:	
19.	Any other information, applicant wants to furnish:	
20.	Please state briefly how you find yourself best suitable for the post applied for:	

# Applicants not holding the post in the new Pay Matrix Pay scales/Pay Band & Grade Pay pertaining to Central Government should indicate the equivalence of their pay scale vis-a-vis the Central Government's pay scales and also furnish supporting documents in this regard.

I have carefully gone through the vacancy circular / advertisement and I am well aware that the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post. It is also certified that the information furnished above is correct and true to the best of my knowledge. In the event of my selection I shall abide by the terms and conditions of services attached to the post.

(Signature)

Place:

Name: \_\_\_\_\_

Date:

..... 4/-

## (Certificate to be furnished by the Employer/Head of office/ Forwarding authority)

Certified that the information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in vacancy circular. If selected, he/she will be relieved immediately.

2. It is also certified:-

- (i) That there is no vigilance / disciplinary case or criminal case pending or contemplated against Shri / Smt./Ms. \_\_\_\_\_
- (ii) That his / her integrity is certified
- (iii) That his / her CR / APAR dossier in original is enclosed / photocopies of the ACRs/APAR for the last five years duly attested by an officer of the rank of Under Secretary to the Govt. of India or above, are enclosed.
- (iv) That no major / minor penalty has been imposed on him / her during that last ten years or A list of major / minor penalties imposed on him / her during the last ten years is enclosed (as the case may be).
- (v) That the cadre controlling authority has no objection to the consideration of the applicant for the post mentioned in this advertisement.

Signature \_\_\_\_\_

Name and Designation \_\_\_\_\_

Tel. No. \_\_\_\_\_

Office Seal

Place :

Date :

List of enclosures:

- 1.
- 2.
- 3.
- 4.
- 5.